

TRIPURA ACT NO.6 OF 2016.

THE TRIPURA APPROPRIATION ACT, 2016 (THE TRIPURA ACT NO. 6 OF 2016).

AN

ACT

to provide for the withdrawal of certain sum from and out of the Consolidated Fund of the State of Tripura for the services of the financial year 2015-16.

BE it enacted by the Legislative Assembly of Tripura in the sixty-seven year of the Republic of India as follows: -

Short Title

1. This act may be called the Tripura Appropriation Act, 2016.

Issue of a sum of Rs.28,28,22,000/- out of the Consolidated Fund of the State of Tripura for the Financial Year 2015-16.

2. From and out of the Consolidated Fund of the State of Tripura, there may be paid sums not exceeding those specified in column-3 of the Schedule amounting in the aggregate to the sums of Rupees twenty-eight crore twenty-eight lakh twenty-two thousand only towards defraying the several charges which will come in course of payment during the financial year 2015-2016 (hereinafter referred to as the said year) in respect of the services and purposes specified in column-2 of the said Schedule.

Appropriation

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation of the said year.

THE SCHEDULE
(See Section (2 & 3))

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
1	Department of Parliamentary Affairs	9.25	0.00	9.25	46.00	0.00	46.00	55.25
4	Election Department	0.00	0.00	0.00	17.16	0.00	17.16	17.16
6	Revenue Department	0.00	0.00	0.00	43.30	0.00	43.30	43.30
7	A.R. Department	0.00	0.00	0.00	38.57	0.00	38.57	38.57
14	Power Department	0.00	0.00	0.00	650.00	0.00	650.00	650.00
19	Tribal Welfare Department	0.00	0.00	0.00	7.93	2.32	10.25	10.25
20	Welfare of SC Department	0.00	0.00	0.00	86.00	504.32	590.32	590.32
31	Rural Development Department	0.00	0.00	0.00	0.00	230.00	230.00	230.00
34	Planning and Co-Ordination Department	0.00	0.00	0.00	8.79	0.00	8.79	8.79
37	Labour Organisation	0.00	0.00	0.00	256.99	0.00	256.99	256.99
40	Education (School) Department	0.00	0.00	0.00	623.62	0.00	623.62	623.62
43	Finance	0.00	0.00	0.00	20.00	0.00	20.00	20.00
52	Family Welfare and Preventive Medicine	0.00	0.00	0.00	283.97	0.00	283.97	283.97
GRAND TOTAL :		9.25	0.00	9.25	2082.33	736.64	2818.97	2828.22

A. K. NATH
L.R & SECRETARY, LAW (I/C).
GOVERNMENT OF TRIPURA